

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.1368/2019

New Delhi, this the 29th day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

Naresh Khatri aged about 34 years, (Group 'C'

For appointment of Constable Foot

S/o Dharambir Singh

R/o House No.82, Pana Udyan,

Narela, Delhi-110040.

-Applicant

(By Advocate: Ms.Neha Bairagee for Mr. Yogesh Kumar Mahur & Harkesh Prakash)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
A-Wing, 5th Floor, Delhi Secretariat,I.P. Estate, New Delhi.
2. Chairman
Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary
FC-18, Karkardooma Institutional Area, Delhi-110092
3. Delhi Subordinate Services Selection Board(DSSSB)
Through its Secretary
FC-18, Karkardooma Institutional Area,
Delhi-110092. – Respondents

(By Advocate: Mr.Amit Yadav for Mr.Amit Anand)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned counsel for the applicant submits that he wants to withdraw the OA. Permitted. Hence, the OA is dismissed as withdrawn.

(Mohd. Jamshed)
Member(A)

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(S.N. Terdal)
Member (J)